

that a sizable number of foreign nationals/mercenaries have been infiltrated by Pakistan into the state of Jammu & Kashmir to indulge in violence and terrorist activities. However, it is not possible to give the precise number and nationality of such persons. According to available information during the last 3 months 38 foreign mercenaries/militants are reported to have been killed and 8 apprehended.

(c) The number of Police, Para-military, military officials and civilians killed/injured during the last three months are as follows:—

(i) No. of civilians killed 170 (ii) No. of security forces personnel killed 64 (iii) No. of civilians injured 46 (iv) No. of security forces personnel injured 150 (d) Payment of ex-gratia relief of 1 lakh each is being paid by the State Government for those killed and amounts varying between Rs. 500/- to 5,000/- each to those injured, depending upon the nature of injury.

(e) Measures have been taken to strengthen and intensify vigilance and patrolling on the LOC/border to check infiltration of anti-nationals/elements including foreign nationals/mercenaries, sustained pressure is being maintained and operations are being conducted to flush out such elements within the hinterland, and efforts are being made to further streamline the system to ensure better availability and use of information to enable targetted operations.

Population Growth

1361. SHRI M.V.V.S. MURTHI: Will the PRIME MINISTER be pleased to state:

(a) whether an Action Plan has been formulated by the Union Government to control the increasing growth of population in the country;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken by the Government to provide Maternal and Child Health Services and to expand reproductive health services?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) and (b) A result-oriented Action Plan has been formulated in consultation with the State Governments and Union Territories Administrations. Its key features include improving the quality and outreach of services, promotion of spacing methods among younger age couples, special focus on 90 logging districts to improve their demographic parameters and involvement of voluntary and non-governmental organisations to promote community participation as well as strengthening of interventions to promote maternal and child health care.

(b) Maternal and Child Health Services constitute a part of the Family Welfare Programme. Services provided include recanalisation and medical termination of pregnancy.

Border Fencing

1362. SHRI G.L. KANAUIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to fence the border from Pathankot in Punjab to Manwar-Tawi in Jammu Region;

(b) if so, the details thereof;

(c) whether large infiltration of ISI trained militants have been taking through this region; and

(d) if so, the steps taken for early fencing of this sensitive border?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) and (b) The Government is considering construction of fencing and flood lighting on the International Border in Jammu Sector covering a distance of 180 and 195.8 kms respectively.

(c) It is true that Pakistan has continued to try and infiltrate terrorists and anti-national elements and weaponry etc. all along the LOC/International Border in Jammu & Kashmir.

(d) The aim is to complete the fencing/flood lighting by March, 1996.

Medical Colleges

1363. SHRI SULTAN SALAHUDDIN OWAIISI: Will the PRIME MINISTER be pleased to state:

(a) whether the Supreme Court had directed the State to create 52 extra seats in the first year MBBS course in the Government Medical Colleges for the current academic year for the meritorious students;

(b) if so, whether by the order of the Court it has been ensured that the reservation in Medical Colleges does not exceed 50%; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (c) The information is being collected and will be laid on the table of the House.

Ayurvedic System

1364. SHRI R. SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

(a) the subjects discussed at the Fifth Asia Pacific Military Medical Conference held in New Delhi during the last week of January, 1995;

(b) whether the Conference inter-alia stressed the need to study and enlarge the scope of the science and practice of Ayurveda;